

ITEM NO.9

REGISTRAR COURT. 2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

CIVIL APPEAL Diary No(s). 19825/2022

THE COMMANDANT

Petitioner(s)

VERSUS

JAIMANGLAM JABALI FOUNDATION & ORS.

Respondent(s)

(IA No.117292/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.117293/2022-STAY APPLICATION and IA
No.117290/2022-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)

Date : 29-08-2022 This petition was called on for hearing today.

For Petitioner(s) Mr. Jitendra Kumar Tripathi, Adv.
Mr. Nishant Verma, Adv.
Mr. Gopal Jha, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Delay in refiling the petition is condoned.
Registry to proceed further.

S.P.S. LALER
Registrar

MG